

SHRI A. K. SEN: The question has to be addressed to the Home Minister.

SHRI V. K. DHAGE: May I ask a question, Sir? In case where this difference has arisen which opinion prevailed?

SHRI A. K. SEN: I can only quote what was stated by the Home Minister. That is, in those cases where there has been such a difference invariably the advice of the Chief Justice of India has been accepted.

SHRI D. A. MIRZA: Mr. Chairman, I want to know the object of the Government in appointing Commissions when they don't follow their recommendations.

SHRI A. K. SEN: The object will appear from the terms of reference of the Law Commission.

FINANCIAL ASSISTANCE TO VOLUNTARY INSTITUTIONS FOR THE HANDICAPPED

*73. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of EDUCATION be pleased to state the number of voluntary institutions for the handicapped which were given financial assistance during the years 1956-57 and 1958-59?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI):

1956-57 .. 7

1958-59 .. 7

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, the number of institutions which in spite of their repeated representations could not get the grants from the Ministry before the month of January or February, of the financial year of 1957-58?

DR. K. L. SHRIMALI: I am afraid, I do not have the figure.

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, the budgeted money earmarked to be given to the voluntary organisations and the actual amount

spent during the financial years 1957-58 and 1958-59?

DR. K. L. SHRIMALI: There are various schemes under which assistance is given to a voluntary organisation. There is a provision of Rs. 12 lakhs in the Second Five Year Plan for this purpose. Provision in the budget for the current financial year for the same purpose is Rs. 3 lakhs. I can give information with regard to institutions for handicapped students. Grants under these schemes are given for various purposes but I have not got the information on all the points.

आजाद भवन का निर्माण

*७४. श्री राम सहाय : क्या वैज्ञानिक गवेषणा तथा सांस्कृतिक कार्य मंत्रो यह बताने की कृपा करेंगे कि :

(क) आजाद भवन (इंडियन काउन्सिल फोर कल्चरल रिलेशन्स की बिल्डिंग) का, जिसका कि शिलान्यास राष्ट्रपति ने ११-११-५८ को किया था, कितना कार्य अब तक हो चुका है ;

(ख) इस पर कुल कितनी लागत लगाने का विचार है ; और

(ग) इस बिल्डिंग का डिजाइन किसने तैयार किया है और क्या यह भारतीय वास्तु-कला की रूपरेखा के आधार पर बनाई जायेगी ?

†[CONSTRUCTION OF AZAD BHAWAN

*74. SHRI RAM SAHAI: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:

(a) the details of construction work so far done in respect of the Azad Bhawan (building for Indian Council for Cultural Relations) the foundation stone of which was laid by the President on the 11th November, 1958;

f[] English translation.

(b) the total expenditure proposed to be incurred on it; and

(c) the name of the architect who has prepared the design of this building and whether it would be built on Indian architectural lines?]

वैज्ञानिक गवेषणा तथा सांस्कृतिक कार्य मंत्री (श्री हुमायून् कबिर) : (क) आजाद भवन के निर्माण का काम जिसका शिलान्यास राष्ट्रपति ने ११ नवम्बर, १९५८ को किया था जल्दी ही शुरू होने वाला है।

(ख) ७.२० लाख रुपये।

(ग) इस इमारत का डिजाइन जिसमें भारतीय वास्तुविद्या की परम्परागत मान्यताओं और आधुनिक तकनीक और सामग्री का समन्वय है सर्वश्री काविन्दे और राय ने तैयार किया है।

t[THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR): (a) The construction work of Azad Bhawan, whose foundation stone was laid by the President on 11th November 1958 is due to start shortly.

(b) Rs. 720 lakhs.

(c) The design of the building which incorporates traditional values of Indian architecture and modern technique and material has been prepared by Messrs Kanvinde & Rai.]

श्री राम सहाय : क्या मंत्री महोदय यह बताने की कृपा करेंगे कि यह बिल्डिंग कितने मंजिल की होगी और इसका क्षेत्रफल क्या होगा ?

श्री हुमायून् कबिर : फर्स्ट स्टेज में जो मेन ब्लॉक होगा वह तीन मंजिला बिल्डिंग होगी। आखीर में वह और भी ऊपर बढ़ायी जायेगी। क्षेत्रफल का हिसाब इस तरह किया जा सकता है कि अगर ७.२० लाख

t[] English translation.

इसका खर्चा है तो अन्दाज़न १६ ह० फी स्क्वायर फुट से वह कितना होगा इसका पता लग सकता है।

श्री राम सहाय : इस भवन को किस किस कार्य में उपयोग में लाया जा सकता है ?

श्री हुमायून् कबिर : इसमें एक्जि-विशन हालस, हॉल, लाइब्रेरी रूम्स, स्टडी ग्रुप्स, आफिस रूम्स सब कुछ होगा।

श्री श्री फ़रीद अल-हक़ अन्सारी :

عمرات کی بنیاد کی کوئی اور اینٹ

بھی دکھی جا چکی ہے۔

‡[श्री फरीदुल हक अन्सारी : इस इमारत के बुनियाद की कोई और ईंट भी रखी जा चुकी है ?]

श्री हुमायून् कबिर : अभी मैंने बताया—शायद ऑनरेबल मेम्बर ने सुना नहीं—कि काम जल्दी शुरू होने वाला है।

श्री व्यंकट कृष्ण ढगे : यह बिल्डिंग कहां है ?

श्री हुमायून् कबिर : बिल्डिंग दिल्ली में है।

डा० रघुनाथ प्रसाद दुबे : जल्दी का क्या टाइम है ?

श्री हुमायून् कबिर : २० अप्रैल को इसका टेडर खोले गये थे। अब जल्दी ही इसकी तैयारी शुरू हो जायेगी।

SHRI N. M. LINGAM: Sir, Government had been declaring that non-developmental expenditure should be reduced to the minimum and one of the methods by which this could be done is not to construct prestige buildings. I want to know whether Government regard this as a dire necessity and why they are going ahead with such buildings at such huge cost?

t[] Hindi translation.

SHRI HUMAYUN KABIK: The hon. Member is completely wrong in his assumption. This is included in the plan.

कर अपवर्चन के सम्बन्ध में महावीर त्यागी प्रतिवेदन का प्रस्तुत किया जाना

*७५. श्री राम सहाय : क्या वित्त मंत्री ४ मार्च, १९५९ की राज्य सभा में तारांकित प्रश्न संख्या ४४० के दिये गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) श्री महावीर त्यागी की अध्यक्षता में कर अपवर्चन और करदाताओं की असुविधा को रोकने के लिये जो समिति नियुक्त की गई थी, क्या उसका प्रतिवेदन प्रस्तुत कर दिया गया है ; और

(ख) यदि हां, तो उस प्रतिवेदन की मुख्य सिफारिशें क्या हैं ?

t [SUBMISSION OF MAHAVIH TSTAGI REPORT ON TAX EVASION

*75. SHRI RAM SAHAI: Will the Minister of FINANCE be pleased to refer to the reply given to Starred Question No. 440 in the Rajya Sabha on the 4th March, 1959 and state:

(a) whether the report of the committee appointed under the chairman-

ship of Shri Mahavir Tyagi to prevent tax evasion and inconvenience to tax-payers, has since been submitted; and

(b) if so, what are the main recommendations contained in the report?]

वित्त उपमंत्री (श्रीमती तारकेश्वरी सिन्हा) : (क) जी नहीं ।

(ख) यह सवाल पैदा नहीं होता ।

THE DEPUTY MINISTER OF FINANCE (SHRIMATI TARKESHWARI SINHA): (a) No, Sir.

(b) Does not arise.]

RE-EMPLOYMENT OF RETIRED OFFICERS

*76. SHRI J. H. JOSHI: Will the Minister of HOME AFFAIRS be pleased to state the number of officers in each Ministry/Department re-employed during the year 1958-59 after their retirement?

THE MINISTER OF STATE IN TUB MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR) : Information is available only in respect of the period from 1st April 1958 to 31st July 1958 and will be found in the attached statement. As regards the remaining period, the information will be obtained from the Ministries/Departments and laid on the Table of the House.

STATEMENT

Number of Superannuated officers re-employed in Central Government

Ministry/Department	Number of superannuated officers re-employed during the period from 1-4-58 to 31-7-58
Community Development	2
Health	12
Works, Housing and Supply	22
Labour and Employment	3
Information and Broadcasting	10

† [] English translation.